

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.03.2020 (THURSDAY)**

**COURT IV**

**10:50 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) No. 101 of 2019	Venkatesh koravadi. Vs. Viney Kaushal & Ors.	Pramod Nair	Madhu N. Rao (R1-R3) George Pothan (R4-R9) Raghenth Basant (R5-R8)

**11:00 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App (AT) No. 273 of 2018  (For Corrections)	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd. & Ors.  <b>With</b>	Dhruv Gupta	Ankit Roopanwal, Sudakshina Rathore,
2.	Comp. App. (AT) No. 311 of 2018  (For Corrections)	U.V Hari Prasada Raju & Ors Vs Achala Gold Agritech Investment Ltd. & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)
3.	Comp. App (AT) No. 184 of 2019	M. Appayya & Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Dhruv Gupta

**For Admission (After Notice)**

4.	Comp. App. (AT) No. 364 of 2019	Anasurya Mantena & Anr. Vs. Lexus Technologies Pvt. Ltd. & Ors.	Nithin Chowdary Pavuluri	
5.	Comp. App. (AT) No. 53 of 2020	Prokash Datta Through Special Power of Attorney Holders & Ors. Vs. Ikramul Majid & Ors.	Nakul Mohta	

**For Hearing**

<b>6.</b>	Comp. App. (AT) (Ins) No. 530 & 700 of 2019 <b>Part Heard</b>	Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd. & Bharti Hexacom Ltd. & Ors.	Misha	Ramakant Rai-R2 Raunak Dhillon- R3&4
<b>7.</b>	Comp. App. (AT) No. 182 of 2019	Thangam Metal Cans Pvt. Ltd. & Anr. Vs. R. Srinivasan & Ors.  <b>With</b>	Shantanu Singh	Ravi Raghunath (R1), Ganesan (R2)
<b>8.</b>	Comp. App. (AT) No. 220 of 2019	Balaji Inimai. Vs. R. Srinivasan & 12 Ors.	Bhargav R. Thali	Ravi Raghunath- R1&2
<b>9.</b>	Comp. App. (AT) No. 213 of 2019	Boorugu Ramaswamy Goud & Ors. Vs. Adarsha Automotives Pvt Ltd & Ors.	J. Sagar	Naresh Kumar Sangam-R23 to R26 Krishna Rao Inturi- R1 S. Chidambarm- R2 Nitini Chowdhary- R7

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order****-sd/-  
Registrar**